

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-102
IB-185/PB/2017
New IA-1845/2024

IN THE MATTER OF:

Inder Preet Singh

.....Applicant

Vs.

Mariners Buildcon India Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 23.04.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Respondent :
For the Liquidator : Adv Rishi Singhal

ORDER

New IA-1845/2024:-

This is the 24th progress report filed by the Liquidator in terms of Regulation 15 of IBBI (LP) Regulations, 2016 for the quarter ended on 31.03.2024. Heard Ld. Counsel for the Liquidator. The 24th progress report for the quarter ended on 31.03.2024 is taken on record with just exceptions. With these observations, the present **IA is disposed off.**

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)